

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 607 (ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Sh. Atul Gupta Vs. Topline Build-Tech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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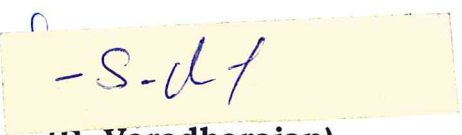
For the Petitioner:	Mr. Vinod Kumar Chaurasia, Advocate Mr. Ashok Kriplani, IRP			
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For the Respondent:	Mr. Arvind Kumar Gupta and Mr. Prashant Bhardwaj, Advocate			
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ORDER

Mr. Prashant Bhardwaj and Mr. Arvind Kumar Gupta, Counsel for the Respondent submit that they have filed their reply in this case. The same is not before the Bench.

To come up for further consideration on 24.1.2018.


(R. Varadharajan)
Member (J)


(Ina Malhotra)
Member (J)